

Declaration of Assets and Liabilities

Year-2025-2026

I, Sanjay Kumar son/daughter/wife of Nandkishore Pr
 aged 56 Years, belonging to Bihar Legislative Assembly service and
 presently working as Section Officer given here in below the details of the
 assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants* :

A

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
		30,000/-	25000/-			
(i)	Cash					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Approx 140000/- SBZ Bihar Vidhan Mandal				
(iii)	Bonds, Debentures and shares in Companies	—				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- policy NO:- 519393941 518367468 596385427 517953391 596126605				
(v)	Motor Vehicles (details of make, etc.)	Bajaj Pulsar 125 C.C				
(vi)	Jewellery (give details of weight and value)	Gold - 80 gm Silver - 500 gm				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds, Shares, Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependan-1	Dependant-2	Dependat-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	09 एकर सिंघवा 64 में गाँव - धर्मोली जिला - बेगा मिर्चा - गामदा				
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1361 Sq/H Tej Pratap Nagar Padra Khatola No - 146 Khatola - 1146				
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on <u>Feb 2026</u>
(a)	(i) Loans from Banks	SBI, Bihar Vidhan Mandal.	5.86 Lakh
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO - BZBPK-4342N	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA - 1263

Gender :-

M (M/F)

Date of Birth :-

01 08 19 69 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

S.O Bihar Legislative Assembly

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:Sangjay Kumar - 1

Name of Employee: SAJJAY KUMAR - 1

Designation: Section Officer

Department: Bihar Legislative Assembly

Place: PATNA

Date: 11/02/2026

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.